

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

CP(IB)No. 476/KB/2017

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Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th November 2017, 10.30 A.M

Name	of the Company	Diamond Steel Enterpris	esVs- Reacon Engineers (Ir	ndia) Pvt.Ltd.
Under Section		8 & 9 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

ORDER

No one responded from the petitioner's side.

Petitioner has not filed affidavit of service in compliance of the directions dated 19/09/2017. Petitioner is directed to comply with the aforesaid order dated 19/09/2017 and file affidavit of service within 7 days from today.

List on 30/11/2017 for admission.

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(Jinan K.R.) Member (J)

(Vijai Pratap Singh) Member (J)